

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1532(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	MADHABI BASAK & ORS. VS TIN CORY BYSACK SONS PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv.] For the Respondent Nos.1, 2 & 3

Mr. Ankit Chaurasia, Adv.]

Mr. Raju Mukherjee, PCS] For the Respondent Nos. 4 & 7

ORDER

1. Learned Counsel for the Respondents present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter for further consideration on **10.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**